

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3654/2010

(From the judgement and order dated 19/08/2009 in
of The HIGH COURT OF CALCUTTA)

FMA No.40/2004

M/S KAMAL TRADING P.LTD.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

(With office report)

Date: 29/08/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mrs. Vanita Bhargava, Adv.
Mr. Ajay Bhargava, Adv.
Mr. Nitin Mishra, Adv.
For M/S. Khaitan & Co., A.O.R.

For Respondent(s) Mr. Raja Chatterjee, Adv.
Mr. Nitin Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated on behalf of
respondent nos.1 to 5, hearing of this petition is
adjourned for six weeks.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master